

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA. NO. 289/2026**

IN THE MATTER OF:

KIRAN PAL

.....PETITIONER

VERSUS

GNCTD & ORS

.....RESPONDENTS

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Filed by:

NEW DELHI
DATED: 11.05.2026


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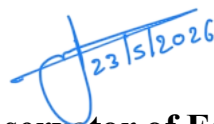
**STATUS REPORT ON BEHALF OF RESPONDENT NO 1& 2 & 3 IN
COMPLIANCE OF THE ORDER DATED 07.05.2026 PASSED BY
THIS HON'BLE TRIBUNAL**

1. That it is humbly submitted that the Applicant has preferred the present application before the Hon'ble National Green Tribunal, Principal Bench, alleging illegal encroachment upon Government-owned forest land comprised in Khasra No. 1463, situated at Mahabalipuram Greens, Bhati Khurd, New Delhi. It has further been alleged that certain farmhouse owners are carrying out unauthorized and illegal construction of a bridge over the said land without obtaining the requisite statutory permissions and approvals from the competent authority.
2. That it is respectfully submitted that, pursuant to the complaint, a field inspection of the site was conducted by the concerned beat officials. However, during the course of inspection and enquiry, it was observed



that a bridge is being constructed by the Irrigation and Flood Control Department (IFCD) in Khasra No. 1474 (Min) of Village Bhatti. In this regard, a Restraintment Order bearing No. 61/DCF(S)/Land/Bhatti/2022-23/8605-10 dated 06.03.2026 has already been issued and affixed at a conspicuous place at the alleged site, thereby directing the concerned agency to vacate the forest land forthwith and to refrain from carrying out any construction or non-forest activity thereon. A copy of the said Restraintment Order along with recent photographs of the site is annexed herewith as **Annexure-I**.

3. That it is humbly submitted that, pursuant to the issuance of the Restraintment Order dated 06.03.2026, the aforesaid construction activity had initially been stopped. However, it has been reported that the said work was resumed on 02.05.2026, whereupon a complaint/intimation was lodged with the Police through Emergency Response Support System (ERSS-112) vide ID No. 13268965 dated 02.05.2026. However, the said partially constructed work has been completely stopped now. A copy of the intimation received vide ID No. 13268965 dated 02.05.2026 is annexed herewith as **Annexure-II**.



Deputy Conservator of Forest (South)

श्रीमान रंज अधिकारी जी
असौला गाली रंज
-ई दिल्ली

विषय - गाली कीट के अन्तर्ग मन्नाबलीपुरम में खसरा No 1474 में
पुल निर्माण की शिकायत के सम्बन्ध में।

महोदय उपरोक्त विषय पर आपको अवगत कराना है कि प्रभागीय
कार्यालय द्वारा गाली कीट के अन्तर्गत मन्नाबलीपुरम में पुल निर्माण
शिकायत पर ग्राउंड रिपोर्ट मांगी गई जो इस प्रकार है।

11) श्रीमान यह पुल निर्माण कार्य फिलड विभाग द्वारा खसरा No
1474 Main (जिस का तलीमा नहीं है) में किया जा रहा है। जबकि
शिकायत कल द्वारा 1463 बताया जा रहा है। इस कार्य के खिलाफ
07/03/26 को Restraining Order चिपका दिया गया था जिसके
बाद कार्य बन्द हो गया था परन्तु 02/05/26 को फिर से कार्य चालू
किया गया जिसके लिए हमने Dist 11 केस (13268983) केरके कार्य
को बन्द करा दिया गया था।

12) श्रीमान आज दिनांक 22/05/26 तक कार्य बन्द है और के पर कोई
कार्य चलता हुआ नहीं पाया गया है।
रिपोर्ट सूचना के तहत है।

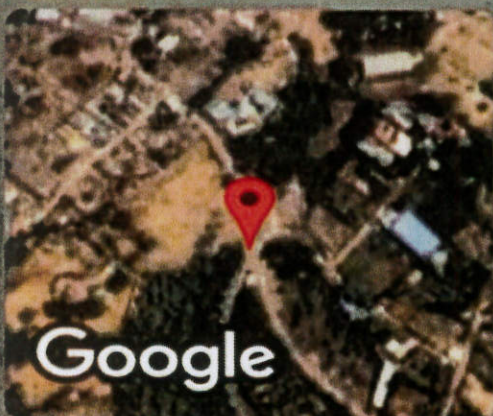
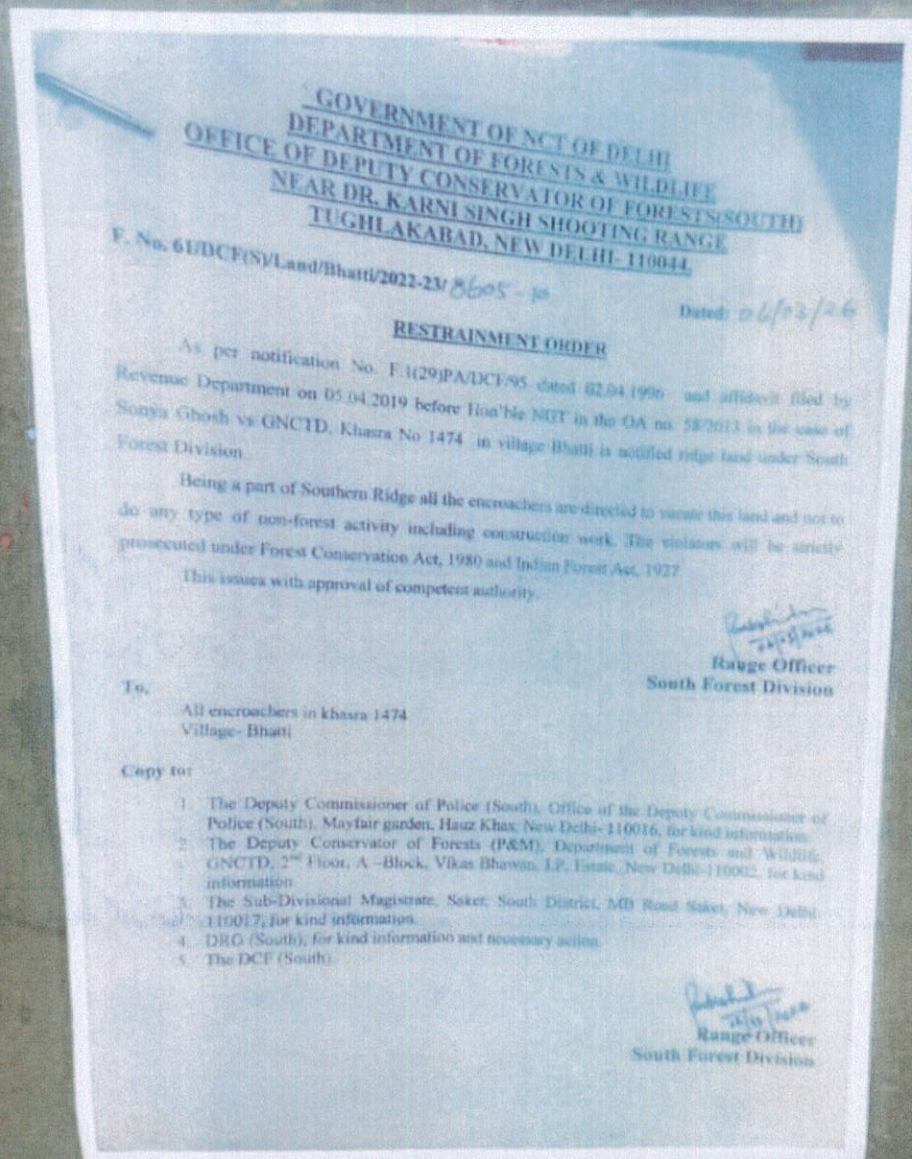
भवदीय

Omni
22/05/26
(for officer)

Sandeep (f.b.)
22-05-2026

Sandeep B. Jagan (f.b.)
22/05/26

Photo showcasing that restraining order dated 06.03.2026 was affixed at a conspicuous place at the alleged site



GPS Map Camera

New Delhi, Delhi, India 
 Mahabalipuram Greens, Bhatti Kalan, New
 Delhi, Delhi 110074, India

Lat 28.433327° Long 77.198121°

Saturday, 07/03/2026 01:14 PM GMT +05:30

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Check In

New Delhi, Delhi, India 🇮🇳

Farm House, 10-c, Village, Bhati, New Delhi,
Delhi 110074, India

Lat 28.433448° Long 77.198028°

Wednesday, 06/05/2026 09:49 AM GMT
+05:30

Google

GPS Map Camera

43

6



GPS Map Camera

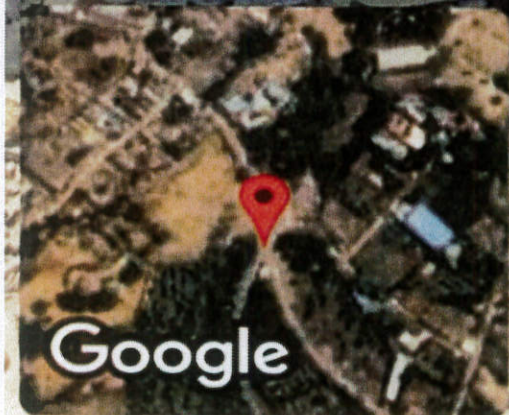
New Delhi, Delhi, India 

Mahabalipuram Greens, Bhatti Kalan, New
Delhi, Delhi 110074, India

Lat 28.433305° Long 77.19813°

Saturday, 07/03/2026 01:14 PM GMT +05:30

Google



44

12:55



VoLTE



4G



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AD-ERSSIN-S



Unread



12:23 pm

Dear caller, Your call to 112 is registered with id 13268770 for services (POLICE,HOT_LINE) and is dispatched. Thank you for calling 112. - 112 ERSSIN

Unread

Dear caller, Your call to 112 is registered with id 13268965 for services (POLICE,HOT_LINE) and is dispatched. Thank you for calling 112. - 112 ERSSIN

Dear caller, Your call to 112 is registered with id 13268983 for services (POLICE,HOT_LINE) and is dispatched. Thank you for calling 112. - 112 ERSSIN

12:48 pm

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